

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 01
CP No. (IB)- 98/7/JPR/2020
Under Section 7 of IBC, 2016

In the matter of:

Vinay Tambi Prop, Amarnath Enterprises

.... Financial Creditor

Versus

A. Gangwal Realestate LLP

...Corporate Debtor

In pursuant to order dated 19.06.2024 issued by the Registrar with the approval of the Hon'ble President, NCLT (PB) that there will be no sitting of the NCLT, Jaipur Bench on 05.07.2024.

Therefore, the matter is reposted to 07.08.2024.


(Prabhu Dayal Sewda)
Court Officer

July 05, 2024